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विधि और न्याय मंद्रालय में राज्य (श्री (क) जी हां 1 सरकार इस से अवगत है कि देश के कुछ भागों बाल विवाह सभी भी प्रचलित हैं। समाज के कुछ वर्गों में बाल-विवाह प्रथा की पैठ बहुत गहरी है घौर किसी भी विधान के उपबन्ध चाहे वे कितने भी कठोर क्यों न हों इस प्रथा की रोकने की उद्देश्य की पृति में सफल नहीं होंगे। इन वर्गी का सामाजिक ग्रीर ग्राधिक उत्थान करके ही इस प्रथा को पूर्ण रूप से समाप्त किया जा सकता है ।

(ख) बाल-विवाह प्रवरोध प्रधिनियम, 1929 का संशोधन 1978 में यह उपबंध करने के लिए किया गया था कि ग्रन्वेषण श्रौर दण्ड प्रक्रिया संहिता की घारा 42 में निर्दिष्ट मामलों (नाय ग्रीर निवास बताने से इंकार करने पर गिरफ्तारी) से भिन्न सभी मामलों में ग्रीर किसी व्यक्ति को वारंट के बिना या मजिस्ट्रेट के आदेश के बिना, गिरफ्तार करने के प्रयोजन के लिए अधिनियम के अधीन अपराध संज्ञेय होंगे। अतः अधिनियम के उपबन्ध पर्याप्त रूप से भयोपारक है और इस बारे में और भी कार्र-वाई करने के लिए उपाय किये जा रहे हैं।

. Acquisition of patrol planes for the **Indian nary**

1973. SHRI JAGADISH JANI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have acquired some patrol planes for the naval air squadron:
 - (b) if so, what an the details thereof;
- (c) whether Government propose acquire more of such patrol aircrafts; and
- (d) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SAN-. TOSH MOHAN DEV): (a) to (d) TU 142M maritime reconnaissance and patrol aircraft have recently been inducted into the Indian Navy. Farther details in this re-

gard cannot be disclosed in the interest of national security

Creation of Indian management service

- 1974. SHRI KAMAL MORARAKA: Will the PRIME MINISTER be pleased to
- (a) whether Government are aware ot the extreme Shortage of Managerial per-sonnel for Public Sector Units; and
 - (b) if so, whether a proposal is under consideration to set-up a separate Indian Management Service to select and train such personnel?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, **PUBLIC** GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS i (SHRI p. CHIDAMBARAM): (a) No. Sir.

(b) Does not arise. .

Installation of atomic reactor in Harvana

1975. SHRI I MOHINDER SINGH LATHER: Will the PRIME MINISTER be pleased to state:

- (a) whether it fe a fact that Government of Haryana have requested the Central Government for the installation of an ato mic reactor in Haryana;
- (b) if so, whether the Cenral Government have agreed to the proposal;
- (c) by when the project is likely to be tekan up; and
- (d) if the answer to part (b) is in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TE-CHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF DEVELOPMENT, OCEAN ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) to (d) The Site Selection Committee appointed by the Department of Atomic Energey has assessed various sities for

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setting up nuclear power station in different Electricity Region of the country including sites in the State of Haryana. The report of the Committee is under consideration of the Government.

Sponsorship through Indian Council for cultural relations

1976. SHRI KALPNATH RAI: Will *the* Minister of EXTERNAL AFFAIRS he pleased to state:

- (a) whether the Indian Council for Cul tural Relations sponsors applications for teaching|research assignments demonstra tion lecture tours, study tours etc., abroad from university'|college teachers engaged in teaching fine arts|performing arts in India; and
- (b) if so, what are the details of such facilities available under the Cultural Ex change agreements with different countries and the procedure to be followed by in terested applicant?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) No, Sir. The ICCR sends visiting professors, Hindi teachers and instructors in. Indian dance and music under its own schemes/.

- (b) Not applicable. Setting up of district inforamtion centres
- 1977. SHRI M. A BABY: Will the Minister of PLANNING be pleased to state:
- (a) whether Government are preparing to set up District Information Centres all over India; and if so, the details thereof;
- (b) the number of people likely to be appointed in these Centres and the details thereof;
- (c) the agency and process through "which these appointments are proosed to he made;
- (d) whether proper weightage is proposed to be given for those who have passed courses like Master of computer applications and P.G. Diploma in computer application for the posts related to computer service?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND OF STATE IN THE MINIS MINISTER TRY OF **PROGRAMME IMPLE MENTATION** (SHRI BIREN SINGH ENGTI); (a) Yes, Sir. The National Informatics Centre under the Planning Commission is opening District Informatics Centre in all the Districts of India in a phased manner. NIC is installing a Computer and earth station in each district for this purpose.

- (b) Each District will have one District Informatics Officer and one District Informatics Assistant.
- (c) Adverstisement have been inserted in 50 leading dailies covering all the States. Applications have been received and are in various stages of processing by appropriately constituted screening and selection committees.
 - (d) Yes, Sir.

Setting up of a atomic power plant

1978. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up an atomic power plant in South India with the help and assistance of the USSR; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE EST THE MINISTRY OF SCIENCE AND TE-CHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) The Soviet offer to assist in setting up a Nuclear Power Station in India, including its location, is under active consideration of the Government.

Clousure of Israeli con folate in Bombay

- 1979. SHRI M. A. BABY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government propose to close the Israeli Consulate functioning in Bombay, and